

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2374
ANSWERED ON:23.08.2013
INSTITUTE OF AYURVEDA AND HOMOEOPATHY
Devappa Anna Shri Shetti Raju Alias;Dhanaplan Shri K. P.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to set up Institutes of Ayurveda and Homoeopathy at national and State level in the country;
- (b) if so, the details thereof, State/UTwise;
- (c) whether the Government proposes to bring the ayurvedic and homoeopathic treatment expenses under the mediclaim insurance policies; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. SANTOSH CHOWDHARY)

(a)& (b): National Institute of Ayurveda at Jaipur and National Institute of Homoeopathy at Kolkata have been already established by the Government for Ayurveda and Homoeopathy respectively. Further, the Government has approved All India Institute of Ayurveda at New Delhi and North Eastern Institute of Ayurveda and Homoeopathy at Shillong. In addition, Rs. 50.00 crore has been provided for All India Institute of Homoeopathy during the 12th Plan.

(c) &(d): Insurance Regulatory and Development Authority (IRDA) has informed that the IRDA Health Insurance Regulations 2013 [Regulation No. 5(l)], has already provided provisions for coverage of AYUSH which includes Ayurvedic & Homoeopathic cover in the Health Insurance policies.

According to this provision, insurers may provide coverage to non-allopathic treatments provided the treatment has been undergone in a government hospital or in any institute recognized by Government and / or accredited by Quality Council of India/ National Accreditation Board on Health or any other suitable institution.